

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

C.P. No. 78/93

in

O.A.No. 906/92

Date of Order: 15.4.1994

BETWEEN :

N.Lokesh Babu

.. Petitioner/ Applicant.

A N D

1. P.Seshagiri Rao,
Chief Operating Superintendent,
South Central Railway,
Rail Nilayam,
Secunderabad.
2. Sri G.C.Sandle,
Divisional Railway Manager,
Secunderabad (BG) Division,
S.C.Railway, Secunderabad. .. Respondents/Respondents.

Counsel for the Applicant

.. Mr.P.Krishna Reddy

Counsel for the Respondents

.. Mr.D.Francis Paul.

CORAM:

HON'BLE SHRI A.B.GORTHI : MEMBER (ADMN.)

HON'BLE SHRI T.CHANDRASEKHARA REDDY : MEMBER (JUDL.)

: 3 :

Copy to:-

1. Sri. P.Seshagiri Rao, Chief Operating Superintendent, South Central Railway, Rail Nilayam, Secunderabad.
2. Sri. G.C.Sandle, Divisional Manager, Secunderabad(BG) Division, S.C.Railway, Secunderabad.
3. One copy to Sri. P.Krishna Reddy, advocate, CAT, Hyd.
4. One copy to Sri. D.Francis Paul, SC for Rlys, CAT, Hyd.
5. One copy to Library, CAT, Hyd.
6. One spare copy.

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Order of the Division Bench delivered by
Hon'ble Shri A.B.Gorthi, Member (Admn.).

Learned Standing Counsel for the respondents has shown us D.R.M., Secunderabād letter dated 6.4.94 which is to the effect that subsistence allowance amounting to Rs.42,246/- and P.L.B. amount of Rs.4,521/- have been paid to the applicant on 24.2.1994 and 17.3.94 respectively. It is thus seen that the respondents have sufficiently complied with our judgement in OA.906/92.

Learned counsel for the Contempt Petitioner took some time to obtain further instructions from the applicant. No useful purpose would be served by furthering this case. If the applicant feels that our judgement in OA.906/92 has ^{not} been adequately complied with it will be open to him to approach the Tribunal again in accordance with law.

Contempt Petition is thus disposed of with no order as to costs.

T. C.
(T.CHANDRASEKHARA REDDY)
Member (Judl.)

Ansayi
(A.B.GORTHI)
Member (Admn.)

Dated: 15th April, 1994

(Dictated in Open Court)

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Dy. Registrar (Judl.)

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